

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/135/CAA/2017
NAME OF THE TRANSFEROR : SUNDARAM INFOTECH SOLUTIONS LTD
NAME OF THE TRANSFERRE : SUNDARAM FINANCE LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.K. MYLSAMY
D.S. SUMAN
A.G. SATHYANARAYANA

For Petitioner

A.C. Sathyanarayana

ORDER

Counsel for the Petitioner present and submitted that R.D. in the report has raised an issue under para 9. The report is filed before this Bench on 10.08.2017. The issue has been explained by way of filing an affidavit. This affidavit shall form part of the scheme. O.L. report is also placed on record. There is no significant observation made by the O.L. However, it is prayed that the remuneration of the Chartered Accountant be directed to be paid by the Applicant. Therefore, we direct the Applicant to pay Rs.50,000/- within two weeks to the Office of the Official Liquidator for payment to the Chartered Accountant. **Reserved for Orders.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)